(b) Review by Govmnnent on the working of the above Institute. Placed in Library. *Sec* No LT 3166/92.]

V. (a) Annual Report and Ac counts of the Cancer Institute, Madras, by the year 1991-92, to gether with the Auditors' Report on the Accounts.

(b) Review by Government In the working of the above Institute [Placed in Library. *See* No. LT 3152/92.]

VI. A copy in English and Hindi) of the Pharmacy Council of India, New Delhi, Notification No. 14 55/87 (Part) Pcl/2484-2987, dated the llth July, 1992, publishing the Edu cation Regulations, 1991. under sub section (4) of section 18 of the Pharmacy Act, 1948. ("Placed in Library. See No. LT 3165/92.]

1. Report and Accounts (1991-92) of the National Institute of Rural Deve*lopment*, Hyderabad and related papers.

SHRI M- M. JACOB On behalf of SHRI G. VENKATASWAMY I lay on the Table a copy each (in English and Hindi) of the following papers;—

(i) Annual Report of the National Institute of Rural Development, Hyderabad, for the year 1991-92.

[Placed in Library. See No. LT-73264/92]

(ii) Annual Accounts of the National Institute of Rural Development, Hyderabad, for the year 1991-92, and the Audit Report thereon.

(Hi) Review by Government on the working of the above Institute. [Placed in Library. *See* No. LT 3262/92.]

II. Accounts (1990-91) of the veterinary Council of India and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA; Madam, I lay on the Table a copy each (in English and Hindi) of the following papers;—

(i) Annual Accounts of the Veterinary Council of India for the year 1990-91 and the Audit Report thereon. (ii) Statement by Government accepting the above Report. [Placed in Library. *See* No. LT 2729/92.]

Audit Report (1981-82 to 1985-86) on the Accounts of Super Bazar, New Dehi and related paper.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMA-LUDDIN AHMED Madam. I lay on the Table a copy each (in English and Hindi) of the following papers;—

(i) Audit Report on the Accounts of the Super Bazar, New Delhi, for the period 1981-82 to 1985-86, under subsection (1) of section 20 of the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971.

(ii) Review by Government on the Audit Report. [Placed in Library. *See* No. LT 3238/92.]

Statement showing the scction taken by Government on the various assurance, promises and undertakings

SHRI M. M. JACOB; I lay on the Table the following statements (in English & Hindi) showing the action taken by Government in the various assurances, promises and undertakings given dur. ing the Sessions shown against each;—

1. Statement No. XXXVI—Hundred and Thirty-fifth Session, 1985

- 2. Statement No. XXXVII—Hundred and Fortieth Session, 1986
- 3. Statement No. XXXI—Hundred and Forty-fourth Session, 1987
- 4. Statement No. XXX—Hundred and Forty-sixth Session, 1988
- 5. Statement No. XXII—Hundred and Fifty-first Session, 1989

6. Statement No. XVIII—Hundred and Fifty-third Session, 1990

- 7. Statement No. XVI—Hundred and Fifty-fourth Session, 1990
- 8. Statement No, XIV—Hundred and Fifty-fifth Session, 1990